

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION No. 4288  
TO BE ANSWERED ON 20th DECEMBER, 2024**

**EXORBITANT FEES FOR MBBS COURSE**

**4288. SHRI KULDEEP INDORA:**

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether the Government has taken note of the exorbitant fees for MBBS courses in the country and if so, the details thereof;
- (b) whether it is also a fact that the students in the country are going to other countries for MBBS course because of low rates of fees in those countries and if so, the details thereof; and
- (c) the details of the concessions given/being given by the Government to poor but meritorious students in medical colleges in the country so that they can continue their studies without any financial crunch?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY  
WELFARE  
(SMT. ANUPRIYA PATEL)**

(a) to (c): Fee structures differ from State to State vis-a-vis Government / Private Medical Colleges as per the guidelines issued by concerned State Fee Regulatory Authorities.

In order to make medical education affordable in the country, Clause (i) of Sub-section (1) of Section 10 of the National Medical Commission Act (NMC), 2019 provides for framing of guidelines for determination of fees and all other charges in respect of fifty percent (50%) of seats in private medical institutions and deemed to be universities which are governed under the provisions of the Act. Accordingly, NMC has framed the guidelines and the same was issued on 03.02.2022.

The government has also increased number of medical colleges and subsequently increased MBBS seats. There is an increase of 102% in Medical Colleges from 387 before 2014 to 780 as of now. Further, there is an increase of 130% in MBBS seats from 51,348 before 2014 to 1,18,137 as of now and increase of 135% in PG seats from 31,185 before 2014 to 73,157 as of now.

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